NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

49. C.P. 1686/(MB)/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024

NAME OF THE PARTIES:- **K Mahadevan**
V/s
Birla Shloka Edutech Ltd

Section: 73(4) of the Companies Act, 2013

ORDER

Counsel, Balasaheb Yewale i/b Rajesh Shah appeared for the Petitioner. List this matter on **23.09.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT